

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2012

Dated : 8th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s East Coast Railway **... Appellant(s)**

Versus

Orissa Electricity Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant(s) : Ms. R. V. Sinha
Mr. Pradeep Kumar Singh

Counsel for the Respondent(s): Mr. Hasan Murtaza for R.2-4
Mr. R.K. Mehta
with Mr. R.R. Pathak for R.1

ORDER

Post the matter for hearing on **26.2.2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
ak/pg

(Justice M. Karpaga Vinayagam)
Chairperson